

Setting up of an Atomic Power Plant West Bengal

1822. SHRI RAMKRISHNA MAZUMDER: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have selected Kadirabad in West Bengal as a site for setting up of an atomic power plant;

(b) whether it is also a fact that the study team has selected any other site for the said project; and

(c) if so, what are the names of those sites?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS SPACE AND OCEAN DEVELOPMENT (SHRI SHIVRAJ PATIL): (a) to (c) Report of the Site Selection Committee of the Department of Atomic Energy in respect of the Eastern Electricity Region of which West Bengal forms a part is under examination.

Preparation of a US War Base at Makran in Pakistan

1823. SHRI RAMKRISHNA MAZUMDER: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the US Government have prepared a war-base at MAKRAN in Pakistan; and

(b) if so, the reaction of the Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN):

(a) Government have seen reports to this effect.

(b) Government are opposed to the setting up of foreign bases /facilities in any country. Government views in the matter have been made know to both US and Pakistan Governments.

393 RS. —7

Use of Devangari Typewriters in National Research Development Corporation of India

1824. SHRI RAMA CHANDRA BHARADWAJ: Will the PRIME MINISTER be pleased to state:

(a) whether the National Research Development Corporation of India received an application for financial assistance to manufacture improved model of devanagari typewriters;

(b) if so, the details thereof; and

(c) the reasons for rejecting the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SPACE AND OCEAN DEVELOPMENT (SHRI SHIVRAJ PATIL):

(a) Yes, Sir.

(b) An application was received to develop a model of Devanagari typewriter in which the key board was proposed to be redesigned by replacing some characters from the standard approved key board.

(c) It was considered not viable for financial support, since the proposed model would be a departure from the already approved standard used widely and would result in a reduction of speed of typing and disturb the natural alignment of certain characters.

Recommendations made by Kudal Commission

1825. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the details of the recommendations made in the second interim report of the Kudal Commission; and

(b) whether the recommendations have since been examined by Government and if so, with what result?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) The Second interim Report of the Kudal Commission of Inquiry was received on 25-4-85 and is being studied by the Government.

Promotion in CFSI/CBI

1826. SHRI F. M. KHAN. Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that S.S.Os-II and I (Senior Scientific Officers) in the Central Forensic Science Laboratory/CBI have not been given promotions for the last so many years; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Two S.S.O.-I and four S.S.O-Grade-II were promoted to higher posts during the last 4 years.

(b) Does not arise.

Representations from Bangle Traders of Delhi

1827. SHRI SYED AHMAD HASHMI. Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 599 given in the Rajya Sabha on the 21st March, 1985 and state:

(a) whether Government have recently received any representations from the bangle-plastic/glass traders/manufacturers of Delhi;

(b) if so, what are the details thereof; and

(c) what action Government have taken/propose to take on the demands of bangle traders/manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) Yes, Sir.

(b) The Association has pleaded for abolition of sales tax on bangles in Delhi.

(c) Earlier the views of neighbouring States viz. Rajasthan, Haryana, Punjab and UP regarding abolition of sales tax on bangles were invited. These States informed that they were not in favour of grant of exemption from Sales Tax on bangles. The matter was therefore considered by the Delhi Administration and in view of the position prevailing in the neighbouring States it was decided that the bangles may not be exempted from the levy of sales tax in isolation.

Dislodging of Ex-Servicemen in the International Airports Authority of India

1828. SHRI BIR BHADRA PRATAP SINGH. Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some officers belonging to the Indian Air Force who are on deputation to the International Airports Authority of India have been pursuing the policy of dislodging ex-servicemen of other forces;

(b) whether the Chairman/Mg. Director also belongs to the Indian Air Force and is pursuing the same policy; and

(c) if the answer to parts (a) & (b) above be in the affirmative what action Government propose to take to protect the interests of non-Air Force ex-servicemen working with the Authority?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) No, Sir. A number of ex-servicemen belonging to all the three armed forces are serving in the International Airports Authority of India without any hindrance.

(b) The International Airports Authority of India does not have a post of Managing Director. The Member (Operations), is holding current charge of the office of the Chairman. He is an ex-Air Force Officer permanently absorbed in the service of the International Airports Authority of India. He is also not following a policy of dislodging ex-servicemen of other forces.

(c) Does not arise.